

Opening of Schools by NRIs

4651. SHRIMATI VASUNDHARA RAJE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a group of professional Indians in the Gulf have expressed their keenness to set up schools in the country;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA) : (a) No request from professional Indians in the Gulf for opening of schools in India has been received by the Government.

(b) and (c). Do not arise.

Polluting Industries in Orissa

4652. SHRI ARJUN CHARAN SETHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the names of the industrial units identified in Orissa under the action plan for pollution control?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): The information regarding the industries that have been identified in Orissa under the Action Plan is contained in the document entitled "Pollution Control Status (compliance) in 18 categories of industries in India" published by the Central Pollution Control Board, Delhi, which is available in the Library of the Parliament.

Centre for Cultural resources and Training

4653. SHRI NAWAL KISHORE RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the broad objectives of the Centre for Cultural Resources and Training;

(b) whether periodic reviews have been made to assess the activities of the Centre;

(c) if so, the achievements and deficiencies pointed out in the last review;

(d) if not, whether the Government propose to conduct a review to ensure that the activities of the Centre are in consonance with the policies of the Government; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The broad objectives of the Centre for Cultural Resources and Training are:

— to enable teachers from different regions to share knowledge of their culture with others and create a sense of appreciation for the diversity and richness of India's cultural heritage;

—enable teachers to acquire knowledge of the use of arts and crafts in the service of education;

—create an awareness of India's cultural heritage within the framework of time, space and art form and inculcate a sense of appreciation of the multiple levels of cultural interaction in the country;

—generate an approach to teaching and learning that will enable the younger generation to achieve a spiritual emotional and intellectual integration of their personality and contribute towards the qualitative enrichment of their lives.

(b) The assessment of the activities of the Centre is made through the Annual Performance Report which is also laid on the Table of the House each year. The accounts of the Centre are audited by the Comptroller

and Auditor General of India each year, which also covers the efficiency-cum-performance audit.

(c) The activities of the Centre conform to the objectives for which it was set up.

(d) and (e) . Do not arise.

Proposal for Diversion of Forest land

4654. SHRI SHRAVAN KUMAR PATEL:
SHRI R. SURENDER REDDY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Maharashtra out to violate Forest Act again" appearing in the 'Indian Express' dated November 14, 1992;

(b) if so, whether Government of Maharashtra has submitted another proposal for diversion of 1500 hectares forest land for rehabilitation of the people displaced by Sardar Sarovar Project; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir.

(c) After examination of the proposal, certain essential lacking details have been sought from the State Government of Maharashtra on 24.11.1992.

[*Translation*]

Reservation of Berths for MPs

4655. SHRI GOVINDRAO NIKAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether some berths were earlier

kept reserved for the Members of Parliament in each of the trains;

(b) if so, whether the Government propose to reintroduce that arrangement;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (d). A limited number of berths/seats have been earmarked by various trains from Delhi for the journeys of Members of Parliament, their spouses and companions. Those berths are reserved from the Parliament House Reservation Office. This arrangement is still in vogue.

[*English*]

Tiger Census in Sunderbans

4656. SHRI SANAT KUMAR MANDAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the first intensive tiger census, done with the help of computers, in Sunderbans in West Bengal, has recently been completed;

(b) whether the Government have ascertained the census figure;

(c) if so, the details thereof; and

(d) the position of the present census as compared to the last one?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Field work for tiger census in Sunderbans was conducted during the period from 16.11.92 to 22.11.92 using pug mark tracing method. Analysis of the data generated by field work followed by computer analysis of different parameters of measurements of the pug mark traces is currently under way.